

**COURT-II**  
**BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(APPELLATE JURISDICTION)

**Appeal Nos. 56, 68 and 84 of 2013**

**Dated :** 5<sup>th</sup> November, 2014

**Present:** **Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**Appeal Nos. 56 of 2013**

**Talwandi Sabo Power Ltd.** ... **Appellant(s)**  
**Versus**  
**Punjab State Power Corporation Ltd. & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Ms. Smruti Datt

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan for R-1  
Ms. Meghana Aggarwal for PSERC

**Appeal Nos. 68 of 2013 & IA-423 of 2014**

**Nabha Power Ltd. & Anr..** ... **Appellant(s)**  
**Versus**  
**Punjab State Power Corporation Ltd. & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sakya Singha Chaudhari  
Mr. Aniket Prasoon

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan for R-1  
Ms. Meghana Aggarwal for PSERC

**Appeal Nos. 84 of 2013**

**Talwandi Sabo Power Ltd.** ... **Appellant(s)**  
**Versus**  
**Punjab State Power Corporation Ltd. & Anr.** ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur  
Mr. Vishal Anand  
Ms. Smruti Datt

Counsel for the Respondent(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan for R-1  
Ms. Meghana Aggarwal for PSERC

**ORDER**

The learned counsel for the Appellant in Appeal No. 68 of 2013 has filed IA-423 of 2013.

Post the matter for hearing IA on **14<sup>th</sup> November, 2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**

**(Rakesh Nath)**  
**Technical Member**

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